

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE JAMMU

ORDER

No: - 437

Dated:- 22/3/21

In continuation of order No. 435 dated 20.03.2021 of this office, all the Judicial Officers and court staff posted in different courts at District Jammu shall take note of the Order No. 121 of 2021/RG dated 21.03.2021 of Hon'ble High Court of J&K read with Hon'ble High Court order No. 839/RG dated 03.02.2021 for strict compliance of guidelines / directions related to physical hearing of cases in courts.

(Sanjeev Gupta)
Pr. Distt. & Sessions Judge
Jammu

No. 3266-73/PDSJ-J

Dt. 22.03.2021

Copy to the:-

1. Registrar General, High Court of J&K Jammu for information.
2. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu for information of His Lordship.
3. Secretary to Hon'ble Mr. Justice D. S Thakur, Administrative Judge for Jammu District, J&K High Court, at Jammu, for information of His Lordship.
4. All Judicial Officers of District Jammu for their information and for circulation to their staff.
5. Chairman Returning Officer, J&K High Court Bar Association Jammu.
6. Public Prosecutor, Jammu
7. E-court Section, Jammu for uploading the same on the website.
8. Office file.

(Sanjeev Gupta)
Pr. Distt. & Sessions Judge
Jammu